NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/138/2016

DESIGNATION

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

S.No. NAME (IN CAPITAL)

others

: M/s Meadow Rural Enterprises Private Limited & 20

UNDER SECTION : 397/398, 235, 237, 111/59

SIGNATURE

REPRESENTATION BY WHOM

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and 12-17 or 12-21

ORDER

Counsel for petitioner present. Counsel for R1 and counsel for R2 to R5, R7 to R15 and R17 to R21 are present. Counsel for R1 filed additional documents and typed set and furnished copy of the same to the other side. Counsel for petitioner is directed to file reply to the additional documents and furnish a copy to the other side prior to the next date of hearing. Time extended at request for hearing arguments. Put up on 31.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)